

Accordingly, the following action has been initiated as per the law and rules governing the army personnel:—

(i) Disciplinary action against one Major General, one Brigadier and one Colonel.

(ii) Administrative action against one Major General and one Lt. Colonel.

(iii) Censure action against one Major General.

MIG Crash near Suratgarh, Rajasthan

312. SHRI C.M. IBRAHIM:

DR. KARAN SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether another MIG aircraft crashed on September 17-18, 2001, near Suratgarh (Rajasthan), if so, the details of the accident and causes thereof;

(b) whether any other MIG has been involved in aircrashes thereafter, if so, the details of such accidents; and

(c) the number of aircrashes involving MIGs during the last three years, and the main causes thereof, and how far they were attributable to mechanical and technology failure?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir. A MIG-21 aircraft crashed on 17th September, 2001 at Suratgarh and Captain of the aircraft Flt. Lt. A.A. Gidgil was fatally injured. A Court of Inquiry is in progress to investigate the cause of the accident.

(b) Yes, Sir, One more MIG-21 aircraft crashed on 26th September, 2001 at Pathankot due to engine failure in the air and the pilot ejected safely. A Court of Inquiry has been ordered to investigate the accident.

(c) The details of MIG aircraft crashes during the last three years alongwith causal factors are given in the statement. (See below).

21 aircraft have been lost due to technical defects.

Statement

Details of MIG aircraft crashes during the last three years

Financial Year	MIG Series Aircraft Cat-I Accidents	MIG Series Aircraft Lost	Human Error (Air-crew)	Human Error (Surface)	Bird Hit	Technical Defect	Un-Resolved
1998-99	16**	18	08	—	—	06	02
1999-2000	18*	19	09	01	02	05	01
2000-2001	17*	18	08	—	02	07	—
2001-2002 (upto 11 Nov. 2001)	09	09	05	—	01	03	—
Total	60****	64	30	01	05	21	03

Each* Denotes a mid air collision accident where in an additional aircraft was lost.

Recommendations of Price Negotiation Committee for Purchase of Admiral Gorshkov

313. SHRI K. RAMA MOHANA RAO:
SHRI RAMA MUNI REDDY SIRIGIREDDY:
PROF. M. SANKARALINGAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Ministry is going to constitute Price Negotiating Committee for the purchase of the Russian Aircraft carrier Admiral Gorshkov;

(b) if so, the details thereof;

(c) whether the expert Committee constituted to look into the